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F.No. J-11017/15/2016-Judicial  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
Judicial Section  
\*\*\*\*

Shastri Bhawan, New Delhi,  
Dated 7<sup>th</sup> November, 2016

**ORDER**


The President is pleased to engage **Shri Sumeet Kumar Garodia**, Advocate as Senior Panel Counsel for conducting Central Government litigation before Jharkhand High Court at Ranchi as mentioned below, for a period of three years from the date of this order or until further orders, whichever is earlier:-

**Jharkhand High Court at Ranchi  
Senior Panel Counsel**

Name	Address & Mobile Number	Enrollment No.
SUMEET KUMAR GARODIA	Gel Church Complex, Main Road, Ranchi-834001. Mob: 9431170739 Phone: 0651-2331313 Email: Sumeet_Garodia@yahoo.com	1303/2002 with State Bar Council of Jharkhand


2. The engagement and professional fee of the aforesaid advocate will be governed by the terms and conditions contained in this Department's OM No. 26(1)/99-Judl. dated 24.09.1999 read with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through OMs. The aforesaid OMs are available on the website of this Department i.e. [www.lawmin.nic.in](http://www.lawmin.nic.in) under heading 'Circulars pertaining to litigations'.

3. Hindi version of this order will follow.

  
(R. K. Srivastava)  
Deputy Legal Adviser

**Copy for information to:**

1. PS to ML&J/PS to MSLJ/Law Secretary/PS to Legislative Secretary/All Additional Secretaries/PS to all JS&LA in the Main Sectt.
2. Shri Rajiv Sinha, Assistant Solicitor General of India for Jharkhand High Court at Ranchi, 203, Shree Tower, Kadru Main Road, Ranchi-834002.
3. The Registrar, Jharkhand High Court at Ranchi.
4. Shri Sumeet Kumar Garodia, Sr. Panel Counsel as above.
5. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
6. NIC cell, Department of Legal Affairs to upload this order on official website.
7. Guard File/Judicial Section with 5 spare copies.

  
(D. Srinivas)  
Section Officer (Judicial Section)